

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1430 in Comp. App. (AT) (Ins) No. 499 of 2021 & I.A No. 1476 of 2021	Punit Beriwala Vs. Vipul Greens Residents Welfare Association & Anr.	Sumesh Dhawan	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1
2.	I.A. No. 1453 of 2021 in Comp. App. (AT) (Ins) No. 500 of 2021	Sunil Gupta & Ors. Vs. Vipul Greens Residents Welfare Association & Anr.	Anando Mukherjee	Karan Valecha Swati Bhardwaj Rajiv K. Virmani Anuj Malhotra-R1 Rajeev Aggarwal Tanuj Sud Ajay Kumar Parth Bhatia Harshita Ahluwalia
3.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri Nikita Thapar
4.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta Ashish Gupta-R1, R2 Akash Srivastava-R1

For Directions

5.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. 970 – 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma-R1 & R2 Ruchir Mishra-Interveners
6.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma
7.	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary

8.	Comp. App (AT) (Ins) No. 426 of 2020 Part Heard	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
9.	Comp. App (AT) (Ins) No. 430 of 2020 Part Heard	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 432 of 2020 Part Heard	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 438 of 2020 Part Heard	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 710 of 2020 Part Heard	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 336 of 2020 Part Heard	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek

For Admission (After Notice)

14.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC
15.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4

For Hearing

16.	I.A. No. 811 of 2021 in Comp. App. (AT) (Ins) No. 147 of 2021 Part Heard	Aseem Srivastav Vs. ICICI Bank Limited and Anr. With	Eshna Kumar	Anand Shankar Jha
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17.	Comp. App. (AT) (Ins) No. 378 of 2021 Part Heard	Kotak Mahindra Bank Ltd. Vs. ICICI Bank Ltd. & Anr.	Shikhar Kumar	Anand Shankar Jha
18.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
19.	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi

02:00 PM

For Hearing

20.	Comp. App. (AT) No. 29 of 2021	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
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Note: The Court will rise at 03:00 PM.

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar